



MCC Violation Reports

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| Reference Id | 1787 |
| Source of Complaint | Media/Press |
| Date of Complaint | 03-05-2019 |
| Date of Occurance Of MCC Violation | 02-05-2019 |
| Place of Occurance State/District | Chandigarh / CHANDIGARH |
| Name of The Person/Party/Organisation/PSU | BJP |
| Gist of The Case | The Social Media Cell of the District Media Certification and Monitoring has observed that BJP Candidate used social media in which children are citing slogans "Vote for Kirron Kher, Ab ki Baar Modi Sarkar" for Election Campaigning. |
| Present Status | Decided |
| Special Comment | The Show cause notices were issued to the violators of MCC. The matter was examined after receiving replies and warnings were issued to Smt. Kirron Kher and Sh. Maheshinder Singh Sidhu to not to use the children for election work, as per the guidelines in any manner. |
| Nirvachan Sadan, Ashoka Road, New Delhi- 110001 | |

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Disclaimer - The information on status of MCC violation incidents in downloadable pdf form is updated on the Election Commission of India (ECI) website at 6 pm everyday displaying the status in the concerned division as on 12:00 pm of that day. Information received in the ECI section after 12 pm of the day shall be reflected in the status update of next day.